

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **04.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Corporation Bank  
Vs  
Arjun Ply and Veneers Pvt. Ltd.

**MAIN PETITION NUMBER** :IBA/368/2020

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/1497(CHE)2024

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**ORDER**

Present: Ms. Namrata Basu, Ld. Counsel for the Applicant.

Heard.

This application has been filed seeking substitution and to make necessary amendments.

Ld. Counsel submits that with this application, an application for restoration with condonation of delay has been filed which is yet to be listed.

**Registry is directed to list both the applications on 15.07.2024.**

Hard copy be filed.

Sd/-  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

Sd/-  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs